by a certain date these deputationists have to exercise an option and say whether they want to remain in the service of the public enterprises or they want to come back to their respective cadres and after this, we expect that these people who remain in the public enterprises will be able to give their best to the public enterprises and the working of the enterprises will improve to a certain extent as a risult of this measure. This is one of the important decisions that have been taken him there are series of other decisions which have been taken which I have listed in the statement that I have laid before the Heuse

REFORM IN EXAMINATION SYSTEM

*694 SHRI ARJUN ARORA †
DR. SALIG RAM
SHRI HITA BASU
SHRI KRISHAN KANT
SHRI RAJENDRA PRATAP
SINHA
SHRI HILLAI VILLALAN

Will the Min ster of EDUCATION AND YOUTH SER' ICES be pleased to state

- (a) whether Government propose to reform the existing examination system, and
 - (b) if so, the details thereof?

THE MINISTER OF EDUCATION HTUOY SERVICES AND (PROF V K R V RAO) (a) and (b) The matter is primarily t e responsibility of State Governments and University authorities The Central Acvisory Board of Education has, however, ppointed a Committee to look into this matter The report of the Committee is a waited The recommendations of the Committee, when available, will be placed refore the next meeting of the Central Ad isory Board of Education and the appro ed recommendations will be communicate! to all State Governments. Boards of Edu ation and Universities in the country for I sing adopted or adapted in the manner bes suited to the conditions obtaining in ea h State

SHRI ARJU! ARORA May I know if the State Governments were consulted before the appointment of his committee and whether thou are represented on it so that the recomm indations of the committee may be acceptable to the State governments which are primarily responsible for this?

†The question was actually asked on the floor of the House by Shri Arjun Arora

PROF V K R V RAO Yes, sir As a matter of fact the Central Advisory Board of Education includes all the State Education Ministers and this particular committee, which has been appointed to go into the subject of examination reform, while headed by the Union Education Minister has an Education Minister from one of the States as its Vice-Chairman and it includes three more Education Ministers—Two Education Ministers of the States and the Chief Executive Councillor of the Union Territory of Delhi

SHRI ARJUN ARORA When was this committee appointed and can the Minister give us an idea as to the time it will take in submitting the report?

PROF V K R V RAO This committee was appointed following the resolution of the Central Advisory Board of Education at its 35th meeting held on the 2nd and 3rd of May, 1970. The committee also held four meetings and I believe that their draft report is ready and we hope to hold our meeting sometime towards some part of January and I think by the end of January, or before the end of February certainly the report should be ready. I am anxious that the report of this committee should be considered by the Central Advisory Board of Education before the next academic year starts so that their results can be communicated to all the State Governments

SHRI CHITTA BASU May I know from the hon Minister whether it is a fact that the Vice-Chancellor of Calcutta University suggested decentralisation of examination and, if so, what steps have been taken in that regard?

PROF V K R V RAO I could not quite follow the question is the hon Member referring to the Education Commission's proposal for what are called autonomous colleges ? I am sorry I could not hear him properly Will he kindly repeat his question?

SHRI CHITTA BASU Is it a fact that the Vice Chancellor of Calcutta University suggested that there should be decentralisation in conducting examinations, particularly examinations to be taken by the affiliated colleges of the university 9

PROF V K R V RAO I am not aware that the Vice-Chancellor of the Calcutta University made such a specific proposal But the Vice-Chancellor of Calcutta University brought before the government a number of problems relating to the university and these were referred to

the University Grants Commission They have appointed a committee to go into the problems of the Calcutta University mainly in terms of developmen tincluding the problem of restructuring the University and giving what is called autonomous status some of the colleges affiliated to the university

SHRI KRISHAN KANT May I know whether the recommendations of the Education Commission were considered at least on educational reform in the Central universities which are directly under the Government of India and whether the University Grants Commission has studied this aspect? What are the recommendations that have been received and were the proposals for collective evaluation of day-today work plus annual examination consi-

PROF V K R V RAO The recommendations of the Education Commission. of course, have been considered because the University Grants Commission's Chairman was also the Chairman of the Education Commission Regarding Central universities, I think Delhi university has recently taken a step in this direction and I think it has started from this year semester examinations I believe that some other central universities are also going to have semester examinations. The question of periodic tests throughout the year by way of examination in the schools is also under consideration There are many vexed problems that arise when you come to the question of examination reform. That was why I thought that the best thing would be to bring these problems—many of them have political overtone or undertone and involve State governments—before the Central Advisory Board of Education committee for their examination

SHRI THILLAI VILLALAN like to know from the hon Minister whether any guidelines have been given to the Committee appointed by the Central Advisory Board of Education, and whether the guide-lines include the following suggestion. The present examination system is only for testing the memory of the student population, but not the inherent talent of the student population. In the light of this fact, the analysis by the Committee may be done? I would like to know from the hon Minister whether this guideline has been given to the Committee or not

PROF V K R V RAO That has not been given as a specific guideline. The most important problem relates to the examinations—how far examinations can by the States.

be a test of memory and how far can examinations be tests of the capacity of the student to think and work out the problems I believe the Committee have gone into some depth and in making their recommendation they would taken into account the need both for memory testing as we'l as for testing all the creative talents of the students concerned The Committee also has been asked, Mr Chairman, Sir to look into the question of malpractices in examinations and also recommend what we should do to protect the invigilators and so on

श्री सुन्दर सिंह भडारी मन्नी जी ने बनाया था कि जहा इस कमेटी को नियक्त करने का विचार किया ता राज्य के शिक्षा मती भी इसम शामिल थे। मै यह जानना चाहत। ह कि क्या इस बैठक मे इस बात पर भी विचार हम्रा कि इस कमेटी वे किसी निणय पर पहचने के पहले जा प्रचलित व्यवस्था परीक्षा पद्धित वी है उसमे जगह-जगह नई-नई बात शरू करके इस कमेटी के सुझावा वा वार्यान्वित करने के लिए कोई नई उलझन पैदा नहीं की जाएगी। या ता पराना सिस्टम लाग रहे या इस कमटो की रिपोर्ट शीझातिशीझ ग्राए ताकि परीक्षा की दिष्ट से उसका पालन किया जा सक । क्या यह कमेटी इस सम्बन्ध मे भी सिफारिश करने वाली है कि मीडियम ग्राफ एक्जामिनेशन के बारे में एक जनरल लाइन या पालिसी रहनी चाहिए।

PROF V K R V RAO Sir obviously, the existing system of examination will continue till it is changed. The changes cannot take place merely because a committee or an advisory board recommends certain changes. This Committee's report will be placed before the Central Advisory Board We cannot interfere with what is already taking place. It is a State subject But having appointed this committee, we are hoping that the State Governments and the Union Territories concerned will on their own make changes. We are not in a position to do anything about it But this particular committee's report will be considered by the Central Advisory Board where there are all the State Educa-tion Ministers Union Territories, as well as very eminent educationists. And when they make then recommendations, these will be sent to all the State Governments These recommendations will be recommendatory in character. We are not in a position to tell the State Governments that this is the way in which you should conduct your examinations But since the State Governments are represented there, we hope that the recommendations will not remain only on paper but will also be implemented

[15 DEC. 1970]

On the question of medium, to the best of my recollection no specific reference has been made

SHRI PRAN B KUMAR MUKHER-Sir, it appears from the reports of the University Grants Commission that certain Universit s, including some Central Universities, stud ed this problem and made a number of obse vations In view of that, would not the wo k done by the committee appointed by the Advisory Board be a duplication of work? Secondly, may I know whether the obs rvations made by various Universities on this subject and by the University Gran. Commission itself have been sent to the commission appointed. for their conside ation?

PROF V K I V RAO Regarding the first question, Si I don't think there will be any duplication involved, because this body does not de I with any specific examination, it deals ith all examinations Regarding the secoi d part of the question, all the reforms which have already been madefor example, in some Universities they have already started having not numerical marking, but the grading, some Universities are toying with the idea of having periodical tests which can be included in the final examination—, the experiments that have been conducted is well as the suggestions which have been made, are all before this committee, and will be taken into consideration before they ome to their conclusion

†DAMAGE CAUSED BY THE FLOODS IN THE COUNTRY

*473 SHRI N K MOHTA SHRI S S MARISWAMY SHRI LOKANATH MISRA SHRI JAGDISH PRASAD MA-THUR SHRI J P YADAV SHRIR P KHAITAN SHRI SASANKASEKHAR SAN-YALSARDA ₹ GURCHARAN SINGH TOHF A

SHRI A P CHATTERJEE

SHRIK S MALLE GOWDA

SHRI DWIJENDRALAL SEN **GUPTA**

14

SHRI DAHYABHAI V PATEL DEBIPRASAD CHATTO-**PADHYAYA**

SHRI SALIL KUMAR GANGU-LY

SHRI MONORANJAN ROY SHRI NIREN GHOSH SHRI INDER SINGH

Will the Minister of FINANCE be pleased to state

- (a) whether the Central team that visited different States during the months of September and October last for making an assessment of the recent flood damage and the assistance that is necessary for relief operations, has since submitted its report,
 - (b) if so, what are its assessments, and
- (c) what action has been taken by Government thereon?

THE MINISTER OF FINANCE (SHRI Y B CHAVAN) (a) to (c) A statement is laid on the Table of the House

STATEMENT

In response to requests received from the State Governments concerned, Central teams have so far visited Andhra Pradesh, Assam, Bihar, Gujarat, Kerala, Uttar Pradesh and West Bengal to: an assessment, for purposes of Central assistance, of the requirement of funds for various relief, repair and rehabilitation measures nccessitated account of floods this year While reports in respect of Andhra Pradesh, Gujarat and Kerala are awatted, those in respect of Assam, Bihar, Uttar Pradesh and West Bengal have been received The Central teams have recommended the following ceilings of expenditure in these States, for purposes of Central assistance

(Rs in croies)

Ceilings of expenditure

1 Assam 6 14 2 Bihar (includes drought relief measures) 3 Uttai Pradesh 14 35 4 West Bengal 19 85

The ceilings recommended by the Central teams have been accepted by the Government of India and communicated to the State Governments

[†]Transferred from the 3rd December, 1970

The question was actually asked on the floor of the House by Shri M $\, K \,$ Mohta